



Honourable Mr. Justice A. M. Thipsay

2011

Justice Shri. Ahbay Mahadeo Thipsay was Born on 10th March, 1955 at Mumbai.

Completed graduation and thereafter, Law. Enrolled as an 'Advocate' on the Rolls of the Bar Council of Maharashtra and Goa on 5th November, 1979 and practiced in various Civil and Criminal Courts at Mumbai. Appointed as 'Metropolitan Magistrate' on 26th August, 1987 and subsequently held various posts such as 'Additional Chief Metropolitan Magistrate,' Mumbai and 'Additional Chief Judge', Small Causes Court, Mumbai. Appointed as a 'Judge, Bombay City Civil and Session Court' on 25th March, 1997 and as 'Judge of the Special Court' under the M.C.O.C. Act, 1999 on 1st September 2001. Was appointed as 'Officer on Special Duty' by the High Court in August 2003 to represent the High Court in several Writ Petitions filed in the Supreme Court of India and as 'Additional Registrar (Administration)' on the establishment of the High Court on 1st September 2003. Appointed as Principal District and Sessions Judge, Jalgaon in December 2007 and elevated to the High Court, Bombay as Additional Judge on 17th March 2011.